

Seventeenth Loksabha

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Title: Re.Grant of benefit of pension under the Central Civil Services Pension Rules (1972) to Employees of Jawahar Navodaya Vidyalayas who joined services prior to 1.1.2004 - Laid

SHRI K. MURALEEDHARAN (VADAKARA): I wish to bring to the kind attention of the Government of India that the Jawahar Navodaya Vidyalayas (JNVs) were actually set up in 1985 itself, well before 01/01/1986 when the official notification was issued for setting up the JNVs. The JNVs are the best schools in rural areas of our country under co-educational residential system. The achievement has been made possible mainly due to the dedicated services of its staff.

The achievements of the JNVs could be assessed from the high positions held by its Alumni across the world, including the selection of more than a 1000 of them through the UPSC exams in India so far. Both the staff and the alumni of the JNVs contribute a lot to nation-building. But unfortunately, the benefit of pension under the Central Civil Services (Pension) Rules (1972) is denied to the JNV employees who joined the services prior to 01/01/2004.

Hence, I request the Government of India to sanction pension under the Central Civil Services (Pension) Rules (1972) to the JNV employees who joined the services prior to 01/01/2004 as per Rules.